

Name of the Corporate Debtor: Bindal and Bindal Batteries Private Limited

Date of commencement of CIRP: 10th March, 2022

List of creditors as 25th March, 2022

List of Other Creditors, if any, (other than financial creditors and operational creditors)

(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1	NIL	NA	NIL	NIL	NA	NIL	NIL	NA	NA	NIL	NIL	NIL	NIL	**Mentioned Below

** Please note that claims are provisionally admitted based on documents submitted with declaration under provision of I & B code. The amount shall be modified in accordance to provision of code and upon emerging out new fact, updation of records, substantive evidence and documents. The creditors are advised to submit IRP/ RP the desired details, information and documents promptly failing may cause negative impact on their respective claim.

Anshuj Dhingra

Interim Resolution Professional for Bindal and Bindal Batteries Private Limited

(A Company under Corporate Insolvency Resolution Process vide

Order dated 10.03.2022 passed by the Hon'ble NCLT -Court No. IV, New Delhi)

Email Id.: cirp.bindalbatteries@gmail.com

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Regn. No. with IBBI: IBBI/IPA-002/IP-N01152/2021-2022/13842

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